

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE

LOK SABHA

UNSTARRED QUESTION NO. 883

TO BE ANSWERED ON THURSDAY, THE 21st JULY, 2016

Lok Adalats

†883. SHRI RAM CHARAN BOHRA:

Will the Minister of LAW AND JUSTICE be pleased to state?

- (a) whether the Government encourages organisation of Lok Adalats in the country as an alternative mechanism for resolving various disputes;
- (b) if so, the details thereof and the number of Lok Adalats organised during each of the last three years and the current year, State/UT-wise;
- (c) the number of cases filed and disposed of in these Lok Adalats during the said period, State/UT-wise; and
- (d) the details of financial assistance provided by the Government for the purpose during the said period, State/UT-wise?

**ANSWER
MINISTER OF STATE FOR LAW AND JUSTICE AND ELECTRONICS AND
INFORMATION TECHNOLOGY
(SHRI P.P. CHAUDHARY)**

(a) to (c) Yes, Madam. In order to reduce the pendency of cases in courts, the Legal Services Institutions organize weekly/monthly and also Mega Lok Adalats. In addition, National Lok Adalats are also conducted for settlement of cases in all the courts from the Supreme Court of India to the Taluk Courts. Permanent Lok Adalats are also conducted from time to time to take up pre-litigation cases pertaining to Public Utility Services.

A statement showing State/UT-wise details of total number of Lok Adalats held and number of cases disposed of in these Lok Adalats are at Annexure-I. Similarly, a statement showing National Lok Adalats organized so far and total numbers of cases disposed of by these National Lok Adalats are at Annexure-II.

- (d) A statement showing the details of financial assistance provided to State Legal Services Authorities during the last three calendar years and the current year 2016 for implementing various legal aid activities including organizing Lok Adalats is at Annexure-III.

Annexure-I

Statement as referred to in reply to Part (c) of the Lok Sabha Unstarred Question No. 883 for 21.07.2016 regarding Lok Adalats									
State-wise total number of Lok Adalats organised and number of cases disposed of by these Lok Adalats during the last three calendar years 2013, 2014, 2015 and the current year 2016 (upto March, 2016).									
S. No	Name of the State Authorities	2013		2014		2015		2016 (upto March, 2016)	
		No. of Lok Adalats held	Total number of Cases Settled	No. of Lok Adalats held	Total number of Cases Settled	No. of Lok Adalats held	Total number of Cases Settled	No. of Lok Adalats held	Total number of Cases Settled
1	Andhra Pradesh	14,690	2,12,933	11,956	1,40,634	10754	183665	2917	38970
2	Arunachal Pradesh	34	624	20	544	49	446	8	194
3	Assam	52	62,114	40	98,470	89	60476	14	1895
4	Bihar	2,209	42,410	1,217	1,67,686	1980	393196	597	8890
5	Chhattisgarh	2,039	7,68,845	2,162	41,54,932	2109	1523657	507	88200
6	Goa	123	654	84	2,905	155	4173	42	703
7	Gujarat	10,973	2,23,270	11,839	3,74,241	13128	172363	3905	35667
8	Haryana	3,169	1,94,594	62,306	2,46,538	65451	201056	18797	57883
9	Himachal Pradesh	732	25,995	2,296	1,10,244	1472	103809	326	15290
10	Jammu & Kashmir	597	63,659	499	1,32,044	602	108792	146	4280
11	Jharkhand	1,360	1,44,989	4,079	42,60,524	4252	1424692	1254	22779
12	Karnataka	18,788	1,73,226	35,017	11,98,043	21514	1686496	4957	191454
13	Kerala	4,616	44,455	4,495	1,27,625	3747	243439	647	13096
14	Madhya Pradesh	1,683	20,52,228	1,517	43,25,522	1237	2618017	275	18799
15	Maharashtra	2,279	4,38,018	2,614	4,06,945	3764	323833	975	20667
16	Manipur	16	932	6	322	11	1667	17	872
17	Meghalaya	23	1,000	36	1,854	74	2888	31	309
18	Mizoram	43	402	101	619	78	987	19	525
19	Nagaland	27	1,737	31	1,324	74	1209	1	0
20	Odisha	1,054	3,74,443	1,113	1,09,445	1635	177344	342	49149
21	Punjab	3,388	3,67,160	3,249	2,59,530	4191	1238597	1161	299920
22	Rajasthan	25,804	3,20,058	21,593	3,63,485	18441	361896	1736	15562
23	Sikkim	239	1,152	371	775	325	1037	68	216
24	Tamil Nadu	5,733	14,59,974	5,613	40,58,694	4020	1153839	1384	39296
25	Telangana	-	-	3,381	1,52,238	5899	211588	1519	22033
26	Tripura	225	26,435	252	35,932	480	66141	164	19178
27	Uttar Pradesh	3,692	16,61,425	2,600	34,46,277	1547	3608529	167	135734
28	Uttarakhand	180	55,797	172	22,810	220	30109	61	7102
29	West Bengal	1,564	4,03,009	1,501	5,45,096	2154	789950	586	144029
30	A& N Islands	8	2,048	7	2,382	7	127	-	-
31	U.T. Chandigarh	804	79,459	719	3,43,838	967	16656	254	1531
32	Dadra and Nagar Haveli	2	117	1	64	10	193	2	29
33	Daman and Diu	6	1,654	4	146	9	119	2	6
34	Delhi	1,200	4,09,541	1,097	1,27,415	1113	313205	224	6116
35	Lakshadweep	68	-	13	-	-	0	-	-
36	Puducherry	102	19,130	107	7,231	106	5711	25	567
	TOTAL	1,07,522	96,33,487	1,82,108	252,26,374	1,71,664	170,29,902	43,130	12,60,941

Annexure- II

Statement as referred to in reply to Part (c) of Lok Sabha Unstarred Question No. 883 for 21.07.2016 regarding Lok Adalats		
S.No.	Date on which National Lok Adalats (NLA) organised	Number of cases disposed of in National Lok Adalats (both pre-litigation and post-litigation cases)
1	23.11.2013	72,10,344
2	6 & 13.12.2014	449,17,663
3	14.02.2015	4,20,665
4	14.03.2015	41,92,313
5	11.04.2015	5,32,436
6	09.05.2015 & 13.06.2015	3,18,724
7	11.07.2015	8,73,752
8	08.08.2015	3,77,507
9	12.09.2015	5,79,477
10	10.10.2015	16,37,399
11	12.12.2015 (All types of cases)	135,69,441
12	13.02.2016	3,63,565
13	12.03.2016	14,25,819
14	09.04.2016	8,01,552
15	14.05.2016 & 11.06.2016	2,22,501
	Total	749,93,286

Statement as referred to in reply to Part (d) of the Lok Sabha Unstarred Question No. 883 for 21.07.2016 regarding Lok Adalats.					
Details of financial assistance provided to State Legal Services Authorities during the last three calendar years and the current year 2016 for legal aid programmes/schemes.					
S. No	Name of the State Authority	Amount of Funds Allocated	Amount of Funds Allocated	Amount of Funds Allocated	Amount of Funds Allocated
		2013-14	2014-15	2015-16	2016-17 (upto July, 2016)
1	Andhra Pradesh	300	215	300	300
2	Arunachal Pradesh	122	97	83.89	0
3	Assam	122	97	200	0
4	Bihar	300	215	50	0
5	Chhattisgarh	222	163	200	100
6	Goa	147	113	50	0
7	Gujrat	257	187	250	0
8	Haryana	277	855.68	50	632.96
9	Himachal Pradesh	172	130	800	400
10	J & K	172	130	200	100
11	Jharkhand	142	110	200	0
12	Karnataka	247	180	250	150
13	Kerala	272	347	150	500
14	Madhya Pradesh	182	137	100	0
15	Maharashtra	172	130	200	700
16	Manipur	172	130	50	0
17	Meghalaya	122	97	50	0
18	Mizoram	147	113	75	150
19	Nagaland	172	130	100	250
20	Orissa	222	163	200	300
21	Punjab	172	130	300	300
22	Rajasthan	182	137	200	300
23	Sikkim	122	97	75	0
24	Tamil Nadu	182	137	240	300
25	Telangana	0	215	150	0
26	Tripura	122	97	100	100
27	Uttar Pradesh	152	115	100	0
28	Uttarakhand	147	113	100	200
29	West Bengal	147	113	250	0
30	And. & Nico. Islands	30	35	50	0
31	U.T. Chandigarh	122	97	50	100
32	D & Nagar Haveli	30	35	50	0
33	Daman & Diu	30	35	50	0
34	Delhi	172	130	331	675
35	Lakshadweep	30	35	50	0
36	U.T.Puducherry	97	80	50	0
	Total	5678	5340.68	5704.89	5557.96

Note: * Telangana came into being in June, 2014.

